

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)											(Amount in Rs.)
Summary of claims received					Summary of claims admitted						
Sl No	Name and address of Claimant	Category of Creditors	No of claims	Amount (in Rs.)	No of claims	Amount (in Rs.)	% Share in Total Amount of claims admitted	Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Remarks if any,
1	State Bank of India Address - SBI SAMB,2nd Floor,Office Complex Building, LHO campus,#65,St.Marks Road,Bangalore-560001	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	27,31,11,907.00	1	27,31,11,907.00	60.81	NIL	NIL	NIL	Security Interest - 1) Plant& Machinery Rs. 2.73 cr 2) Industrial land and building Plot No.W 12 & 13 (P), Sy No. parts of 28,29&30, Appareal Park, KIADB at Doddaballapur Appareal Park, Bengaluru Rural Dist of extent 72606 sq ft Rs. 11.47 Cr 3) Residential Flat, Pent house No.205, Third floor,"MS Enclave" No. 26 (BMP Khatha No. 26)Link Road, 6th cross, Kodihalli,Village, Varthur Hobli, Bengaluru Rs. 0.98 Cr